# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 58 of 2017 & IA NOs. 162, 163 & 363 of 2017

Dated: 18<sup>th</sup> July, 2017

#### Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-
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	Appellant(s)
tory C	ommission & AnrRespondent(s)
:	Mr. Anshu Mahajan Mr. Karan Arora Mr. D.K. Singh (Rep.)
:	Mr. Umesh Prasad Mr. C.K. Rai for R-1
	itory C :

Ms. Suparna Srivastava for R-2

## <u>ORDER</u>

Learned counsel for the Appellant seeks two weeks' time to file an affidavit. He may file the same on or before 02.08.2017 after serving copy on the other side. Thereafter, response to the said affidavit may be filed on or before 10.08.2017 after serving copy on the other side.

List the matter on for further hearing on 28.08.2017 at 2.30 p.m.

(Justice Ranjana P. Desai) Chairperson

(I.J. Kapoor) Technical Member ss/mk